

LOK SABHA DEBATES

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LOK SABHA

Friday, April 25, 1986/Visakha 5, 1908
(SAKA)

*The Lok Sabha met at Eleven of the
Clock*

[MR. SPEAKER *in the Chair*]

OBITUARY REFERENCE

[English]

MR. SPEAKER : Hon'ble Members, I have to inform the House of the sad demise of Shri Prafulla Chandra Borooah who was a Member of the Second and Third Lok Sabha during 1957-67 representing the Sibsagar constituency of Assam.

An able Parliamentarian, he took active interest in the proceedings of the House. A veteran freedom fighter, Shri Borooah participated in the freedom struggle from an early age and suffered imprisonment.

A well known social worker, he dedicated himself to the removal of untouchability. Shri Borooah was an active trade unionist. He was associated with several trade unions and educational and cultural organisations in various capacities.

Shri Borooah passed away at Sibsagar town on 28 February, 1986 at the age of 86 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

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The House may now stand in silence for a short while as a mark of respect to the deceased.

(The Members then stood in silence for a short while)

ORAL ANSWERS TO QUESTIONS

[English]

Claim of NTC Against National Consumer Co-Operative Federation

*803. DR. V. VENKATESH :

SHRI ATISH CHANDRA SINHA :

Will the Minister of TEXTILES be pleased to state :

(a) whether the National Textile Corporation has a large sum outstanding against the National Consumers Co-operative Federation and also one of its subsidiaries ;

(b) if so, the facts thereof ;

(c) whether a negotiated settlement is proposed to be worked out ; and

(d) if not, the reasons thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (d). A Statement is given below.

Statement

(a) and (b). The total outstanding dues payable by NCCF to various subsidiary corporations of NTC were about Rs. 14.66 crores as on 28.2.1986,